- (c) the steps taken by Government to prevent people from becoming victims of online fraud; and
 - (d) the number of cases of online fraud registered during the last four years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) 'Police' and 'Public Order' are State subjects as per the Constitution of India and States are primarily responsible for prevention, detection and Investigation of crimes through their law enforcement machinery. The Law Enforcement Agencies take legal action as per provisions of law against the cyber fraud offenders. Steps have also been taken to spread awareness, issue of alerts/advisories, training of law enforcement agencies etc. to prevent such frauds and to speed up investigation.

As per National Crime Records Bureau (NCRB), details of cyber fraud cases registered in last three years is as below:

Year	No. of cyber fraud cases registered
2014	1286
2015	2384
2016	2522

Data pertaining to 2017 and 2018 is presently not available.

Increase in criminal incidents in Delhi

†335. SHRIMATI CHHAYA VERMA: SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is constant increase in criminal incidents in National Capital Delhi;
 - (b) if so, the details of such incidents that occurred in the last three years;
- (c) whether it is also a fact that there has been increase in the incidents of snatching from women in the broad daylight; and
- (d) whether Government would contemplate to take steps to bring reform in police in order to make police administration more active?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As reported by Delhi Police, a number of measures taken for facilitating reporting and registration of crime, including online registration of e-FIR for theft of Motor Vehicles and other properties, may have contributed to higher number of cases registered in the NCT of Delhi. However, as per statistics, crime in Delhi under some heads has shown a declining trend. Details of crimes registered by Delhi Police during the last three years and current year (upto 15.01.2019) are as under:—

Year	2016	2017	2018	2019 (upto 15.01.19)
Total heinous crimes registered	8238	6527	5688	205
Total non-heinous crimes registered	201281	227053	245031	12318

(c) and (d) As per the crime statistics of last three years, the incidents of snatching from women in the broad daylight (6 AM to 6 PM) reported to Delhi Police has shown a decline and the details in this regard during the last three years and the current year (upto 15.01.2019) are as under:—

Year	2016	2017	2018	2019 (upto 15.01.19)
Total number of incidents reported	3749	3306	2868	87

The various measures taken by Delhi Police to control crime, *inter alia* include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime and nab criminals, beat-in-focus policing, integrated patrolling with traffic police and PCR, regular vehicular checking, closer surveillance on criminals and citizen-centric policing through Jan Sampark and other community approach programmes.

Assassination bid on LoP of Andhra Pradesh legislative Assembly

336. SHRI PRABHAKAR REDDY VEMIREDDY: SHRI V. VIJAYASAI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that there was an assassination bid on the